Statement II

Priorities for providing drinking water in rural areas under Accelerated Rural Water Supply Programme

Priority I

- (a) Problem villages already identified as on 1-4-80 but could not be provided with drinking water supply facilities within VI Five Year Plan period.
- (b) Villages subsequently identified as problem villages as on 31-3-1985 based on the existing criteria, giving the highest priority to "guinea-Worm affected villages".
- partially Adequate coverags of (c) covered identified problem villages/ habitation.

Note: Under Priority I (c), coverage of habitations, especially of SCs/STs, should be given the first preference.

Priority II

New Problem villages/habitations identified within the following criteria: villages/ habitations without a water source within a distance of 0.5 Km. or within a depth of 15 m. an elevation of 15 m. in hilly areas.

- Priority III

Other villages.

Note: Priorities I (a), I (b) and I (c) may be taken up currently whereas priorities II and III are to be taken up seriatim after the earlier priorities have been covered.

[Translation]

Krishi Vigyan Kendras in Uttar Pradesh

SHRI HARISH RAWAT : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the total number of 'Krishi Vigyan Kendras' functioning in Uttar Pradesh at present;

- (b) whether such centres will also be set " up in the remaining districts of the State during Seventh Five Year Plan; and
- · (c) if so, whether these centres will be opened on priority basis in the agriculturally backward districts for the benefit of the farmers?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT (SHRI CHANDULAL CHANDRAKAR): (a) At present, 10 Krishi Vigyan Kendras are functioning in Uttar Pradesh.

(b) and (c). If resources are available for the same the question of establishing more Krishi Vigyan Kendras in the remaining Districts in Uttar Pradesh also can be considered.

Increase in Price of Essential Retail Consumer Goods

981. SHRI HARISH RAWAT: SHRI DHARAM PAL SINGH MALIK: SHRI RAMAMURTHY:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) the percentage of increase registered in the prices of essential retail consumer goods during the last three months and whether any evaluation has been done on this context:
- (b) if so, the criteria followed in carrying out this evaluation and the conclusions thereof:
- (c) whether certain measures have been taken to check the rise in prices:
 - (d) if so, the details thereof; and
- (e) whether Government propose to set up a Prices Commission to have a constant appraisal of rising prices of essential commodities and if not, the reasons thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) and (b). The percentage variation in the prices of selected commoditeis during the past three months is indicated in a statement given below. The prices and availability of essential commedities are monitored regularly at various levels both by